PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

Sub: **HIGH COURT OF ANDHRA PRADESH-ESTABLISHMENT** – Sri M. Rudraroop Reddy, Assistant Registrar, High Court of Andhra Pradesh – Extension of term of appointment as Principal Private Secretary to the Hon'ble the Chief Justice - **Orders – Issued**.

Read: (1)High Court's Proceedings ROC.No.399/2023-Estt., dated 12.05.2023.
(2)High Court's Proceedings ROC.No.399/2023-24-Estt., dated 03.05.2024.
(3)High Court's Proceedings ROC.No.399/2023-24-Estt., dated 18.11.2024.
(4)High Court's Proceedings ROC.No.399/2023-25-Estt., dated 09.12.2025.

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ORDER: ROC.No.399/2023-26-Estt., DT. 25.11.2026.

The Hon'ble the Chief Justice is pleased to pass the following order:-

The term of appointment of **Sri M. Rudraroop Reddy, Assistant Registrar**, as **Principal Private Secretary to the Hon'ble Chief Justice**, High Court of Andhra Pradesh, which will expire in the afternoon of 28.11.2026, is extended for a further period of one year with effect from 29.11.2026.

REGISTRAR GENERAL

To
The Officer.

Copy to:

1. The Principal Secretary to the Hon'ble the Chief Justice (for placing before the Hon'ble Chief Justice).
2. All the P.Ss to the Hon'ble Judges (for placing before their Lordships).
3. All the Registrars, High Court of Andhra Pradesh, Amaravati.
4. The Registrar (I.T.-cum-C.P.C.), High Court of Andhra Pradesh. **(with a request to direct the concerned to upload the above proceedings on the High Court's website).**
5. All the Officers, High Court of Andhra Pradesh.
6. All the Section Officers/Section Heads, High Court of Andhra Pradesh.
7. All the Unit Heads in the State of Andhra Pradesh (with a request to circulate the same to the Judicial Officers working under their control).
8. The Director, A.P. Judicial Academy, Mangalagiri, Guntur District.
9. The Member Secretary, A.P. State Legal Services Authority.

10. The Secretary, A.P. High Court Legal Services Committee.
11. The Secretary to Governor for the state of Andhra Pradesh.
12. The Chief Secretary to the Government, Government of Andhra Pradesh.
13. The Secretary to Government, Law (L.A. & J – Home Courts) Department, Government of Andhra Pradesh.
14. The Advocate General, Andhra Pradesh.
15. The Secretary, Bar Council of Andhra Pradesh.